

(c) The objectives under IGNOAPS, NFBS and Annapurna have been largely fulfilled. IGMP/PS and IGNDPS have been launched in February, 2009. 81 lakh smart cards have been issued in 21 States where RSBY is being implemented.

(d) No social audit has been undertaken in any of the schemes.

Enquiry into job cards issued under NREGS

2909. SHRIMATI VIPLOVE THAKUR : Will the Minister of RURAL DEVELOPMENT be pleased to refer to answer to Unstarred Question 367 given in Rajya Sabha on 18 February, 2009 and state:

(a) whether District Programme Coordinator of NREGA, Kangra district has conducted any enquiry regarding multiple job cards to family members of same family and preparing forged muster rolls with fake attendance of labourers by some Gram Panchayats;

(b) if so, the result thereof;

(c) if not, the action taken in this regard;

(d) whether Government has received complaints that Gram Pradhan, Ward Panch and Up-Pradhan of Haripur in Himachal Pradesh have registered their family members in muster rolls under NREGA whereas none among them has ever worked under NREGA; and

(e) if so, the details thereof and the action taken against the concerned officials?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (e) Information is being collected from the State Government of Himachal Pradesh.

Implementation of PMGSY in Chhattisgarh

2910. SHRI SHIVPRATAP SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the total amount provided across the country under Pradhan Mantri Gram Sadak Yojana (PMGSY);

(b) the details of the amount allocated to Chhattisgarh so far under PMGSY, year-wise and district-wise;

(c) the names of roads of Sarguja district of Chhattisgarh being constructed and the names of such agencies which are constructing them;

(d) whether these agencies are working within the specified quality and the timeframe; and

(e) whether any enquiry committee has been constituted by the Central Government to check the road construction works being done under PMGSY?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) An amount of Rs. 59021 crore has been released to States/ Union Territories/

Original notice of the question was received in Hindi.

agencies under Pradhan Mantri Gram Sadak Yojana (PMGSY) upto 30.11.2009.

(b) Funds are allocated under PMGSY by the Ministry of Rural Development to the States and not district-wise. Funds allocated to Chhattisgarh under PMGSY, year-wise, are as under:-

Year	Allocation (Rs. in crore)
2000-01	87.00
2001-02	87.00
2002-03	87.00
2003-04	87.00
2004-05	87.00
2005-06	235.00
2006-07	235.00
2007-08	240.00
2008-09	240.00

(c) 903 road works of length 4611 km. have been sanctioned by the Ministry of Rural Development for implementation under PMGSY in Sarguja district of Chhattisgarh. Rural roads under PMGSY are constructed by the State Government through its own agencies. The details of road works taken up under PMGSY are also available on the website www.pmgsy.nic.in/www.omms.nic.in.

(d) 218 road works of length 1248 km. have been completed under PMGSY in Sarguja district of Chhattisgarh.

(e) In addition to the normal inspection of works by National Quality Monitors (NQMs), during the years 2007-08, 2008-09 and 2009-10 (upto September, 2009), 5 enquiry teams were deputed by National Rural Roads Development Agency (NRRDA) for inspection of road works taken up under PMGSY in Sarguja district. These teams inspected 46 PMGSY road projects and found major deficiencies in 31 projects. The reports of teams have been sent to the State Government for taking remedial action.

Guidelines for PMGSY

2911. SHRI P. RAJEEV: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the existing guidelines to execute Pradhan Mantri Gram Sadak Yojana (PMGSY) has become a hurdle for its effective implementation;
- (b) if so, whether any decision has been taken to the effect; and
- (c) whether the Central Government has received any recommendations from the State Government of Kerala for change in existing norms in this regard?